

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**  
Dated Guwahati the 18<sup>th</sup> June, 2022

No.HC.VII-23/2022/ 4439 /A. In partial modification of this Registry's Notification No.HC.VII-23/2022/3996/A dated 08.06.2022, Smti Barnali Mahanta, Addl. District and Sessions Judge, Bilasipara, is transferred and posted as Member, MACT, Goalpara, vice Shri Paban Chandra Kalita transferred.

Smti Mahanta will hand over charge of her Court and Office to the District and Sessions Judge, Dhubri and proceed to join her new assignment immediately.

No.HC.VII-23/2022/ 4440 /A. In partial modification of this Registry's Notification No.HC.VII-23/2022/3999/A dated 08.06.2022, Shri Lohit Kumar Salkia, Addl. District and Sessions Judge, No.1, Kamrup (M), Guwahati, is transferred and posted as District and Sessions Judge, Sivasagar, vice Shri Madhurjya Narayan transferred.

Shri Salkia will hand over charge of his Court and Office to the District and Sessions Judge, Kamrup (M), Guwahati and proceed to join his new assignment immediately.

No.HC.VII-23/2022/ 4441 /A. In exercise of the power conferred under Sub-Section (2) of Section 9 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following Officer as the Sessions Judge of the Sessions Division/jurisdiction with Head-quarters as shown below against the name to exercise such power within the local limits of his respective jurisdiction with effect from the date of assuming charges as such:-

| Sl. No. | Name of the Officer     | Sessions Division | Head-quarters/ Station |
|---------|-------------------------|-------------------|------------------------|
| 1.      | Shri Lohit Kumar Salkia | Sivasagar         | Sivasagar              |

*Contd.....*



[2]

No.HC.VII-23/2022/ 4442 /A. Smti Barnali Mahanta is not entitled to Travelling Allowance in the spirit of SR 241 in Division XII of the Fundamental Rules and Subsidiary Rules as per Clause-9 of the Transfer Policy for the Judicial Officer of Assam issued on 17.12.2021.

***(The power is personal to the Officers concerned and may be exercised by them at any station.)***

By Order,

*Sd/- Roman Baruah,*

**REGISTRAR (VIGILANCE)**

Memo No.HC.VII-23/2022/ 4443 - 4465 /A.

Dated 18.06.2022

Copy to:-

1. The L.R.-cum- Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati. He is requested to invest Shri Lohit Kumar Saikia with the power of District Judge.
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati.
3. The District and Sessions Judge, \_\_\_\_\_
4. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice (Acting), Gauhati High Court, Guwahati.
5. The Principal Judge, Family Court, No.I, II & III, Kamrup, Guwahati/ Cachar, Silchar/ Barpeta.
6. The Presiding Officer, Industrial Tribunal, Guwahati/ Dibrugarh/Silchar.
7. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh.
8. The Presiding Officer, STAT & Member, MACT, NO.1, Kamrup, Guwahati.
9. The Special Judge, Assam, Guwahati.
10. The Special Judge, CBI & NIA, Assam, Guwahati.
11. The Member-Secretary, Assam State Legal Services Authority, Guwahati.
12. The Member, MACT, Guwahati/Dhubri/ Nagaon/ Nalbari/ Barpeta/ Silchar/ Sonitpur/ Tezpur/Goalpara/ Kamrup, Amingaon.
13. The Special Judge, Addl. CBI Court, No.I, II & III, Assam, Chandmari, Guwahati
14. Smti Barnali Mahanta, Addl. District and Sessions Judge, Bilasipara.
15. Shri Lohit Kumar Saikia, Addl. District and Sessions Judge, No.1, Kamrup (M), Guwahati.

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[3]

16. The Joint Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
17. The Chief Judicial Magistrate, \_\_\_\_\_
18. The Deputy Registrar( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
19. The Private Secretary to Hon'ble Mr. Justice \_\_\_\_\_, Gauhati High Court, Guwahati.
20. The Administrative Officer (J) ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
21. The Project Manager, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website.
22. The C.A. to Registrar General/ Registrar (Admn.)/ Registrar (Vigilance)/ Registrar (Judicial)/ Registrar (Estt.), Gauhati High Court, Guwahati.
23. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.

*12/6/2022*  
**REGISTRAR (VIGILANCE)**  
**GAUHATI HIGH COURT, GUWAHATI**

*12/6/2022*